

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 3579  
TO BE ANSWERED ON APRIL 03, 2023  
STATUS OF URBAN DEVELOPMENT SCHEMES**

**NO. 3579. SHRI NEERAJ DANGI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the current status of the schemes being run by Government for the urban poor;
- (b) the State-wise details of the amount allocated and spent, especially for Rajasthan, under the urban development scheme during the last three years; and
- (c) whether any monitoring mechanism was put in place to oversee the funds allocated by Government to the States during this period, if so, the details of action taken under such monitoring mechanism?

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

- (a) to (c) The Ministry of Housing and Urban Affairs is implementing a Centrally Sponsored Scheme namely "Deendayal Antyodaya Yojana– National Urban Livelihoods Mission (DAY-NULM)", in the statutory towns of the country, including Rajasthan, to reduce poverty and vulnerability of urban poor households on a sustainable basis. Under its Employment through Skill Training and Placement (EST&P) component, skill training is provided to the urban poor candidates in market-oriented certified courses to place them in wage employment and/ or self-employment opportunities. In Social Mobilization and Institutional Development (SMI&D) component, a one-time Revolving Fund support of ₹ 10,000/- is provided to eligible Self Help Groups. Mission offers interest subvention at the rate over and above the rate of interest of 7% on the bank linkage loans sanctioned to Self Help Groups (SHGs). An additional 3% interest subvention is provided to women SHGs on timely repayment of loans. Under its Employment through Skill Training and Placement (EST&P) component, skill training is provided to the urban poor candidates in market-oriented certified courses to place them in wage employment and/ or self-employment opportunities.

In Self Employment Program (SEP) Component of the Mission, financial assistance to individuals/groups of Urban Poor for setting up gainful self employment ventures/micro enterprises, suited to their skills, training, aptitude and local conditions are also provided. Individual micro-enterprises and Group enterprises are eligible for Bank loans upto Rs. 2 lakhs and Rs. 10 lakhs respectively. SHGs under the Mission are facilitated for subsidized credit for undertaking gainful microenterprise activities. Additionally, active SHGs have also started their own enterprise with their saving corpus. A statement showing state-wise central fund released and utilized during the last three years under DAY-NULM is at Annexure-I.

Monitoring and review of utilization of funds allocated to the States/UTs under the Scheme is a continuous process and is carried out through institutional framework that consists of progress reports, field visits of senior officers and review through video conferences. Under DAY-NULM, there is a Governing Council (GC) at the National Level that reviews overall progress and development of the Mission. At the State level, the implementation is managed by a two-tier structure – a Governing Council and an Executive Committee. At the City level, DAY-NULM is managed by an Executive Committee chaired by the Municipal Commissioner.

\*\*\*\*\*

Annexure-I as referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No 3579 regarding 'Status of Urban Development Schemes' for answer on 3<sup>rd</sup> April, 2023.

State/UT-wise central fund released and utilized during the last three years (i.e. 2019-20 to 2021-22) under DAY-NULM			
S.No.	Name of State/UT	Released(₹Crores)	Utilized(₹Crores)
1	Andhra Pradesh	217.19	189.78
2	Arunachal P	15.95	9.48
3	Assam	69.70	46.54
4	Bihar	61.98	49.77
5	Chhatisgarh	31.73	13.30
6	Goa	10.70	8.73
7	Gujarat	135.33	120.63
8	Haryana	54.39	34.40
9	Himachal P	27.22	22.72
10	J & K	21.48	15.09
11	Jharkhand	50.93	45.44
12	Karnataka	48.53	23.30
13	Kerala	87.37	87.37
14	Madhya P	167.25	147.82
15	Maharashtra	160.52	160.52
16	Manipur	16.71	16.71
17	Meghalaya	3.79	3.79
18	Mizoram	36.97	36.97
19	Nagaland	15.94	15.94
20	Odisha	47.82	26.64
21	Punjab	35.53	35.53
<b>22</b>	<b>Rajasthan</b>	<b>117.94</b>	<b>116.81</b>
23	Sikkim	3.54	1.49
24	Tamil Nadu	296.68	296.68
25	Telangana	111.92	111.92
26	Tripura	35.53	17.65
27	Uttar Pradesh	226.55	150.50
28	Uttarakhand	15.36	12.12
29	West Bengal	103.48	92.11
30	A & N Islands	0.28	0.00
31	Chandigarh	6.76	6.76
32	D&N Haveli, D& D	0.00	0.00
33	Ladakh	2.10	0.45
34	Delhi	0.00	0.00
35	Puducherry	7.17	2.97
	<b>Total</b>	<b>2244.34</b>	<b>1919.93</b>